

IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

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THE FOLLOWING CASES STAND REFERRED TO FULL BENCH AND WILL BE POSTED BEFORE THE BENCH ON 28/02/2018. THE COUNSEL ARE DIRECTED TO FURNISH THE REQUIRED PAPER BOOK AND ENGLISH TRANSLATIONS, IF ANY, AT THE EARLIEST.

1. AS 563/1998 (A) (TFD)
& CMP 4789/2000

SMT.LEKHA SURESH /
SRI.BIJU ABRAHAM
SRI.B.G.BHASKAR

2. SA 295/2003 (B) (TFD)
& IA 242/2018
& IA 2974/2015
& IA 2073/2013

SRI.N.N.SUGUNAPALAN (SR.) /
SRI.P.B.SAHASRANAMAN
SRI.T.S.HARIKUMAR
SRI.PHILIP T.VARGHESE
SRI.THOMAS T.VARGHESE
SMT.V.RENJU
SRI.SAJU J PANICKER

WITH

RSA 708/2015
& IA 1585/2015
& IA 1586/2015

SRI.ABRAHAM P.GEORGE
SRI.M.RAJENDRAN NAIR

SMT.M.SANTHY /
SRI.P.B.PRADEEP

ERNAKULAM,
15/02/2018.

BY ORDER

Sd/-

REGISTRAR (JUDICIAL)